

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 30

C.P.202/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.04.2024**

NAME OF THE PARTIES: **SANJAY VARMA V/s RUBY-RALA**
EXPORTS CLUSTER PRIVATE LIMITED

Section 241(1) of the Companies Act, 2013

ORDER

C.P.202/MB/2022

- 1) Ms. Pooja Jain, Ld. Counsel for the Petitioner is present. None present for the Respondents when the matter is called out.
- 2) Counsel for the Petitioner seeks some time to proceed further in the matter contending that the Arguing Counsel is not available today.
- 3) At request, stand over to 07.06.2024, for further consideration and hearing. Parties shall be at liberty to complete and exchange the pleadings well before the adjourned date.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)